

As on 07/12/2020

VOTING SHARE in SIKKIM HYDO POWER VENTURES LIMITED*In reference to Regulation 13(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016***List of Claims updated as on 07.12.2020**

S.NO	NAME of OPERATIONAL CREDITOR	Security Held	CLAIM AMOUNT RECEIVED (Rs.)	AMOUNT PROVISIONAL ADMITTED (Rs.)	VOTING SHARE	Remarks
1	POWER DEPARTMENT GOVERNMENT OF SIKKIM	NO	10,24,92,206	3,51,72,206	78.13%	
2	M/S AFRY INDIA PVT LTD (ERSTWHILE AF CONSULT INDIA PVT LTD)	NO	1,78,37,296	89,27,576	19.83%	
3	SANDIP RAI	NO	1,23,432	1,10,802	0.25%	
4	MANASH KUMAR DEY	NO	4,35,584	4,11,000	0.91%	
5	SAROJ KUMAR	NO	2,75,313	2,59,500	0.58%	
6	AJAY KUMAR	NO	1,46,465	1,34,500	0.30%	
7	KAMAL KUMAR SAXENA	NO	82,153	-	0.00%	
8	NATIONAL SECURITIES DEPOSITORY LIMITED (NSDL)	NO	3,09,750	-	0.00%	Supporting Documents not yet received
9	IDBI TRUSTEESHIP SERVICES PVT LTD	NO	8,26,000	-	0.00%	Firstly, Claim received on 19-11-2020 (after 90th day of CIRP Commencment). Secondly, Incomplete Supporting Documents.
				Total	4,50,15,584	